

HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Jammu)

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ORDER

No: 85

Dated: 26-04-2016

In pursuance of the Advertisement Notice Nos.01 CPC/J dated 25.02.2014, 35/PDJL dated 10.10.2015 and in continuation to the High Court Order No. 853 dated 15.12.2015, Marzia Bano D/o Sh. Mohd. Baqir R/o Shakarchiktan Kargil, is engaged as System Assistant, on contractual basis, in the Court of Principal District & Sessions Judge, Leh. This engagement of her shall be on the same terms and conditions as are applicable to the existing e-Courts Staff, viz:

- 1) The engagement shall be purely contractual without any right to absorption in the High Court Service.
- 2) The engagement shall be for a period of two years from the date of issuance of engagement order and subject to the **periodical** assessment of performance.
- 3) The engaged officials shall report to the Pr. District & Sessions Judge, Leh, within 10 days from the date of the issuance of this order and the date of joining will commence from the date of reporting.

By Order

  
(M. K. Hanjura)  
Registrar General

No: 35/0-28/N-9  
Copy to the:-

Dated: 26.04.2016

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judge, Leh,
6. Central Project Coordinator, e-Courts, High Court of J&K, Jammu,  
.....for information and necessary action.
7. Ms. Marzia Bano, for information and necessary compliance.
8. Incharge NIC for uploading the same on the High Court website.
9. Order file.

  
Deputy Registrar (GS)